

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Allahabad this the 31st day of JULY 2000.

Contempt Application no. 01 of 2000
Original Application no. 670 of 1998.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member
Hon'ble Mr. M.P. Singh, Administrative Member

Dr. A.K. Singh,
Assistant Labour Welfare Commissioner (C)
510 Army Base Workshop, Meerut Cantt.

...Applicant

C/A Sri S.C. Mandhyan.

Versus

1. Sri J.S. Rastogi, D.D.G OEF (Head Quarter),
G.T. Road, Kanpur.
2. Sri K.M. Ganguli, General Manager,
Ordnance Clothing Factory,
Shahjahanpur.
3. Sri D Rajgopala, Chairman/Director General,
Ordnance Factory Board, then A.K. Bose Road,
Calcutta.

...Respondents.

C/Rs. Sri A. Mohiley.

...2/-

SAC

// 2 //

O R D E R

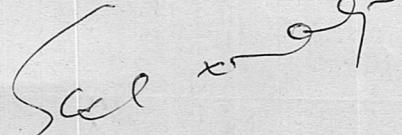
Hon'ble Mr. S.K.I. Naqvi, Member-J.

Sri A. Mohiley, learned counsel for the respondents draws our attention towards the CA dated 18.04.2000, according to which, as mentioned in para 9 which runs in between pages 6 and 7, the Court's order has been complied with and a sum of Rs. 28,840/- has already been remitted to the applicant through Bank Draft dated 02.03.2000. This CA was brought on record on 7.7.2000, but the same has not been controverted from the side of applicant. Therefore, we do not find any good reason to disbelieve the same.

2 With the above position we vacate the notices.
Record be consigned.

3. No order as to costs.


Member-A


Member-J

/pc/